

C.A.No. 3734 OF 2000  
ITEM No.12

IN Court No. 1

SECTION XVIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No. 2 in Civil Appeal No.3734/2000

MARUTI UDYOG LTD.

Appellant (s)

VERSUS

SUSHEEL KUMAR GABGOTRA & ANR.

Respondent (s)

( for early hearing ) ( With Office Report )

Date : 24/09/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant (s)

Mr. Pramod Dayal, Adv.  
Ms. Lipika Sharma, Adv.

For Respondent/(s)

Applicant

Ms. Manjula Gupta, Adv.  
Mr. N. Ganpathy, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....J  
.SP2

No orders.

.SP1  
.....L.....T.....J

(Ajay Kr. Jain)  
Court Master

(Prem Prakash)  
Court Master